NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/2017	-	For hearing	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. ABHINAG. S ABVOCATE LANGERS INC Ph: 9008175094	Phi Pondhu7	
9. Aditya Patel	Petitione	Adolys

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. Counsel for Petitioner/Operational Creditor requested for adjournment. List it on 14/03/2018.

Member (T)

Member (J)